

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1118(CHE)/2024 in
IA(IBC)/2422/2023

PETITION NUMBER : IBA/1423/2019

NAME OF THE APPLICANT : C Sanjeevi (RP) (Landmark Housing
Projects Chennai Pvt Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. Counsel Ms.Jayanthi K Shah for the Applicant

This is an Application seeking permission to implead Income Tax Department as Respondent in IA(IBC)/2422/2023 since there is an attachment by the Income Tax Department on the assets of the Corporate Debtor under CIRP.

Application is allowed. Consequential amendment be made in the Application.

IA(IBC)/1118(CHE)/2024 is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk